

ITEM NO.47

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

([ONLY I.A. NO. 168324/2022 (APPLICATION FOR EARLY HEARING) IN C.A. NOS. 3718-3719 OF 2012 IS LISTED UNDER THIS ITEM.]
IA No.168324/2022 - EARLY HEARING APPLICATION)

Date : 05-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Samir Ali Khan, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Siddharth, AOR

Mr. Aman Jha, Adv.
Mr. Gaurav Prakash Shah, Adv.
Mr. Rishi Tutu, Adv.
Mr. Ritesh Prakash Yadav, Adv.
Mr. Manoj Rajput, Adv.
Mr. R. C. Kohli, AOR

Ms. Kumud Lata Das, AOR
Mr. Abhishek Atrey, AOR

Mr. Irshad Ahmad, AOR
Mr. Irshad Ahmad, Adv.
Mr. M. Khairati, Adv.
Mr. Shoaib Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We find no urgency to entertain the application for early hearing at this stage.

I.A. No.168324/2022 is, accordingly, dismissed.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)